

COURT-I

**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 141 OF 2016

Dated: 4th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**South Bihar Power Distribution Co. Ltd. Appellant (s)
Vs.
Bihar Electricity Regulatory CommissionRespondent(s)**

Counsel for the Appellant (s) : Mr. M G Ramachandran
Mr. Navin Prakash
Mr. Purushottam Prasad (Rep.)

Counsel for the Respondent (s) : Mr. Lakshman Bhakta
Mr. Nadeem Ahmad (Reps.)

Mr. Anand K. Ganesan
(for intervenor)

ORDER

List the matter on **01.09.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**
ts/mk

**(Justice Ranjana P. Desai)
Chairperson**